

Most Urgent
Out at Once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

No. 41417 /JOTP/Gaz./2023

Dated, Delhi the 25 MAY 2023

To

The Director (Academics),
Chairperson (Officiating),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

Sub: Practical Training of newly appointed Officers of the DHJS from the Bar w.e.f. 15th May to 30th May, 2023 (except 19th, 20th and 27th May, 2023).

Madam,

With reference to letter No.DJA/Trg./FC/Batch-XIV(DHJS)/1665/2023/2162 dated 12.5.2023 on the above noted subject, I am directed by Ld. Principal District & Sessions (HQs) Delhi to inform that since, Sh. Muneesh Garg, ASJ-01 and Ms. Richa Parihar, FTSC (POCSO)-01, Central District, Tis Hazari Court, Delhi are on leave in the forenoon session of today i.e. 25.05.2023, therefore, following Trainee Officers have been attached with the Mentor Judicial Officers for practical training as mentioned below:-

S. No.	Name of the Trainee Officer	Name & Designation of the Mentor Judicial Officer for 25.05.2023
1.	Sh. Mayank Garg	Sh. Dheeraj Mor, Addl. Sessions Judge-02
2.	Sh. Amit Sahrawat	Sh. Sanjay Sharma-II, Addl. Sessions Judge-03,

(Kaveri Baweja)

District Judge Commercial Court-07
Officer In-charge, Judicial Branch (C)
For Pr. District & Sessions Judge (HQs)
Central, Tis Hazari Court, Delhi

41418 - 41426
No. _____ /JOTP/Gaz./2023

25 MAY 2023
Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Branch In-charge, Care-Taking Branch, Tis Hazari Court, Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee, Tis Hazari Court, Delhi.

(Kaveri Baweja)
District Judge Commercial Court-07
Officer In-charge, Judicial Branch (C)
For Pr. District & Sessions Judge (HQs)
Central, Tis Hazari Court, Delhi